

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)2015
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|----------------------|--------------------|--------------------------------|------------------|
| 1. | Mr. Saurabh Kalia | Adv. | Petitioner | A Mishra |
| 2. | Ms. Aishwarya Mishra | | | |
| 3. | Ms. Poochi Sha. | Adv. | Respondent No 2+3 | Poochi Sha. |
| 4. | Mr. Geetika Matta | Adv. | Respondent No. 4 (Objector) | G. Matta |

ORDER

A number of opportunities have been given to the parties to conclude their settlement. Yet, another adjournment is prayed for.

The matter be listed for final arguments. In the event of a settlement being arrived at, the parties are at liberty to initiate an appropriate application.

List on 28.4.2017.

Sg-

(S.K. Mohapatra)
Member (Tech.)

Sg-

(Ina Malhotra)
Member (Judicial)